

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Manoj Kumar Jha EC: 11044	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divya Yadav, Ld. MM (Mahila Court)-03 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Charu Asiwal, Ld. MM-05 Distt: West THC
2.	Laxmi Prashad Bhatt EC: 90691087 / 10494	Desg: Peon Role: Orderly Posting: In the vacant Court previously presided over by Ms. Anjani Mahajan, the then, Ld. ADJ-12 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divya Yadav, Ld. MM (Mahila Court)-03 Distt: South-West Dwarka
3.	Vikas EC: 10532934	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rahul Verma, Ld. Civil Judge-03 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rahul Verma, Ld. MM (NI Act)-02 Distt: West THC
4.	Parveen EC: 84098634	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Aridaman Singh Cheema, Ld. MM-03 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Aridaman Singh Cheema, Ld. MM-05 Distt: South-East Saket
5.	Vinod Kumar Pathak EC: 90782	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Ms. Twinkle Chawla, the then, Ld. MM-05 Distt: South-East Saket	Desg: Chowkidar Role: Orderly Posting: Attached with Ms. Twinkle Chawla, Ld. Joint Director, Delhi Judicial Academy, Dwarka, New Delhi (In diverted capacity)
6.	Pawan EC: 33084046	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Charan Salwan, Ld. MM (Digital Traffic Court) Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Charan Salwan, Ld. Civil Judge-03 Distt: Central THC

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7.	Nikesh EC: 18743952	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Shubham Devadiya, Ld. MM-05 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shubham Devadiya, Ld. Civil Judge-03 Distt: South-East Saket
8.	Deepak Kumar EC: 41420451	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Deepakshi Rana, Ld. MM (NI Act)-01 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepakshi Rana, Ld. MM-03 Distt: Shahdara KKD
9.	Vijay Kumar EC: 51565071	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Charu Asiwal, Ld. Civil Judge-03 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Bhavaya Karhail, Ld. MM-08 Distt: South-East Saket
10.	Ghanshyam Meena EC: 67799727	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Marilyn Joanna Khakha, Ld. MM (NI Act)-06 Distt: South-West Dwarka
11.	Deepak EC: 72725529	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Nazarat Branch Distt: Central THC
12.	Shubham Sharma EC: 98987686	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sachin, Ld. MM, Digital Traffic Court Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sachin, Ld. MM-03 Distt: East KKD
13.	Karamveer Singh EC: 11374337	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Kumar Rahul, the then, Ld. MM-09 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Aastha Sharma, Ld. MM (NI Act)-09 Distt: South-West Dwarka
14.	Lalit Kumar Mahawer EC: 23677758	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Surabhi Sethi, Ld. MM, Digital Traffic Court Distt: North-East KKD

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15.	Mayank Sareen EC: 12140633	Process Server, in the Nazarat Branch, South-East, Saket	Process Server, in the Nazarat Branch, North, Rohini
16.	Kulbhushan EC: 90441	Process Server, in the Nazarat Branch, West, THC	Process Server, in the Nazarat Branch, South-East, Saket
17.	Rajesh Kumar EC: 90083	Process Server, in the Nazarat Branch, North, Rohini	Process Server, in the Nazarat Branch, West, THC
18.	Ashok Rana EC: 65110372 / 92067	Desg: Peon Role: Orderly Posting: In the Court of Sh. Devender Kumar Jangala, Ld. ASJ-05 Distt: New Delhi PHC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: North -West Rohini
19.	Vinay Malik EC: 87871189	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: North -West Rohini	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC
20.	Sunil EC: 10251349 / 91016	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Devender Kumar Jangala, Ld. ASJ-05 Distt: New Delhi PHC
21.	Javed Mian EC: 23265663	Desg: Farash Role: Farash Posting: Caretaking Branch Distt: Central THC	Desg: Farash Role: Farash Posting: Caretaking Branch RACC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.
3. This order shall not be considered as a change of cadre of the official mentioned at S. No. 05. He shall continue to be in their parent cadre for all purpose.
4. All the above mentioned officials who are transferred shall be **STAND RELIEVED** from their respective postings forthwith.



(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

36054 - 179

No..... ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the 28 MAY 2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. Ld. Administrative Civil Judges concerned Delhi/New Delhi.
3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
4. The Branch Incharges, Nazarat Branch concerned Delhi/New Delhi.
5. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officers/Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

Sahni
28/05/24

Administrative Officer (J), Admn. Branch-I
Central, THC